# COURT-I

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 215 OF 2017 & IA NO. 817 OF 2017

Dated: 12<sup>th</sup> December, 2017

#### Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: Punjab State Power Corporation Ltd. Vs. Punjab State Electricity Regulatory Commission & Anr.			 Appellant(s) Respondent(s)
Counsel for the Appellant(s)	:	Mr. Tajender Joshi	
Counsel for the Respondent(s)	:	Mr. Sakesh Kumar Ms. Rita Kumar for R-1	
		Mr. Tejasv Anand for R-2	

# <u>ORDER</u>

Learned counsel for the appellant seeks two weeks more time to file rejoinder. He may take steps to file the same on or before 27.12.2017 after serving copy on the other side.

List the matter on 01.02.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/tpd